

aggregate direct employment opportunities to 14.17 million people.

Modernisation of the Air Traffic Control at Mumbai

944. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether work is underway for the modernisation of the Air Traffic Control (ATC) system at Mumbai and Delhi airports;

(b) if so, the broad features of the modernisation project;

(c) whether similar projects are also proposed to be launched in Calcutta Airport; and

(d) if so, when and its salient features thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Modernisation of Air Traffic Control System of Mumbai and Delhi airports has been taken up at an estimated cost of Rs. 423.89 crores. The equipment is being installed and tested. The broad features of the modernisation programme is automation of the traffic control and installation of Secondary Surveillance Radars which will enhance the Air Traffic Control handling capability of these two airports resulting in fuel saving for the airlines and less workload on the Air Traffic Controllers.

(c) and (d). Yes Sir. The Air Traffic Control System at Calcutta airport is also being augmented. The existing Primary Radar is being replaced with a new State-of-art equipment. A Secondary Surveillance Radar is also being installed at Calcutta Airport. To augment the Oceanic control an Automatic Dependent Surveillance System is also under installation. The work is planned to be completed by May, 1997.

Films and Television Institutes

945. SHRI KODIKKUNNIL SURESH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to set up Film and Television Institutes in various States;

(b) if so, the details thereof, location-wise;

(c) whether requests have been received in this regard; and

(d) if so, the details thereof and action taken by the Government thereon so far?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The Government have recently, in addition to the Film and Television Institute of India at Pune, started another Institute, namely, the Satyajit Ray Film

and Television Institute at Calcutta. The Government has no proposal to set up more Institutes at present.

(b) Does not arise.

(c) and (d). Requests for setting up of Film and Television Institutes are received by the Government from time to time. Recently, requests have been received for setting up of such Institutes in the North-East and in Kerala. Due to paucity of resources, at present there is no proposal to set up any Film and Television Institute in addition to the existing two Institutes.

Parcel Staff Raided by CBI

946. SHRI HARIVANSH SAHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that some parcel staff working at New Delhi Railway Station were raided in the month of January, 1996 by CBI and a heavy amount of unaccounted money was recovered from them;

(b) if so, whether the case was registered against them;

(c) if so, the result of further investigation;

(d) whether the administration proposed to challen the delinquent staff in the court of Law; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) CBI raided the parcel office in January, 1996. Though names of outsiders have been mentioned in the FIR, neither any parcel office staff has been named nor any further information regarding involvement of any Railway Staff in corruption nor recovery of unaccounted money from parcel staff was provided by the CBI after the raid.

(b) to (e). Do not arise.

[Translation]

Excavation of Metals in Himalayan Region

947. SHRI SAT MAHAJAN : Will the Minister of MINES be pleased to state :

(a) whether reserves of several precious metals have been discovered in Himalayan region through a survey conducted some years back

(b) if so, the details thereof, metal-wise;

(c) whether the Union Government have formulated any scheme for the excavation of these metals; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b). Geological Survey of India (GSI) has not discovered any precious mineral deposit in Himalayan Region.

However, incidence of gold is reported from the Siwalik belt along the foothills of Himalaya in the States of Uttar Pradesh, Himachal Pradesh, Haryana, Punjab, Chandigarh, Jammu and Kashmir and Arunachal Pradesh:

(c) and (d). Such uneconomic and low grade dispersed occurrences of gold do not justify any exploitation activity and hence, question does not arise.

Running of Trains with Adequate Brake Powers

948. SHRI MURALIDHAR JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether adequate brake power is not being provided for running of trains;

(b) if so, the reasons therefor, and

(c) the steps being taken by the Government to run trains with adequate brake powers to prevent accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) and (c). Do not arise.

STD Facility to Members of TAC

949. SHRI SOUMYA RANJAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether members of the Telecom Advisory Committees of the States are provided with STD facility, and

(b) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Members of TAC at State level are provided with STD facility on functional requirements of the TAC concerned.

(b) Does not arise

[Translation]

Supply of Steel by SAIL to Madhya Pradesh

950. DR. RAM LAKHAN SINGH : Will the Minister of STEEL be pleased to state :

(a) the quantity of steel supplied to Madhya Pradesh by the Steel Authority of India during 1994-95, 1995-96 and 1996-97;

(b) the quantity of the steel supplied to the rural areas of Bhind, Datia and Morena in the State during the above period,

(c) whether the steel sheets supplied for rural areas was sold in black marketing for use in urban areas; and

(d) if so, the action taken in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). Details of saleable steel sold in Madhya Pradesh by Steel Authority of India Limited (SAIL) during 1994-95, 1995-96 and 1996-97 (upto October, 1996) are given below :

Year	Quantity ('000 T)
1994-95	593.1
1995-96	711.2
1996-97 (upto October, 1996)	309.6

SAIL does not sell its steel on the basis of rural/urban areas. However, sales of SAIL steel through its Branch Sales Office at Gwalior which caters to six districts of Madhya Pradesh including Bhind, Datia and Morena Districts, have been as follows during the above period :

Year	Quantity
1994-95	37,250 M/T
1995-96	42,292 M/T
1996-97 (upto October, 1996)	15,625 M/T

[English]

Repair of Godowns

951. SHRI AMAR ROY PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of complaints received by the Government from District Manager, Food Corporation of India, Coochbehar, West Bengal regarding repair of Godowns and provision of sheds during the year 1994-95, 1995-96 and 1996-97 (till 31.10.96); and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Information is being collected and will be laid on the table of the Sabha.

Expansion of Sahibganj Exchange Bihar

952. SHRI THOMAS HANSDA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the ten Telephone Exchanges around Sahibganj in Bihar are functioning on old telegraph system;

(b) if so, whether the Government propose to provide U.H.F. system or link with Optical Fibre System for the said tribal dominated area of the State;

(c) if so, the details thereof.